

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 32

C.P. (IB)/1285(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s SANJEEB
RANJEET DAS**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Yash Dhruva, Adv. Prakas Shine i/b MDP & Partners present. Adv. Amey Hadwale a/w Adv. Geeta for the Respondent present. Adv. Yash Joglekar for the Applicant IRP present through VC.

Ld. Counsel for the Applicant informs that surrejoinder was served on E-mail five minutes ago. List this matter on Board on **02.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh